GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO. 5831

TO BE ANSWERED ON 10.04.2017

FOREST COVER UNDER FRA, 2006

5831. SHRI RABINDRA KUMAR JENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details and the percentage of existing forest cover in the country that can be claimed by tribal communities as traditional rights over forest lands and resources, State/UT-wise;
- (b) whether any tribal communities have exercised the right to forest lands and resources guaranteed by the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (FRA);
- (c) if so, the details thereof;
- (d) whether the number of tribal communities who have exercised these rights is very low in comparison to the total number of tribal communities; and
- (e) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

(a) to (e): This Ministry administers 'The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006' (in short FRA). Responsibility for implementation of FRA lies with State Governments/UT Administrations.

State-wise data on claims received (both for individual rights and community rights) and titles distributed under the provisions of the FRA and extent of forest land involved is maintained in the Ministry. As per information received from various State Governments upto the month of January, 2017, a total of 17,83,262 titles have been distributed to the extent of 1,36,12,921.16 acres of forest land under said Act. The State-wise details are at **Annex**.

Data relating to percentage of existing forest cover in the country that can be claimed under FRA and tribal community-wise data on claims filed and titles distributed is, however, not maintained in this Ministry.

<u>Annex</u>

Statement in reply to parts (a) to (e) of Lok Sabha Unstarred Question No. 5831 for 10.04.2017 regarding 'Forest cover under FRA, 2006' asked by Shri Rabindra Kumar Jena, M.P.

S. No.	States	No. of Claims received upto 31.01.2017			No. of Titles Distributed upto 31.01.2017			Extent of Forest land for which titles distributed (in acres)		
		Individual	Community	Total	Individual	Community	Total	Individual	Community	Total
1	Andhra Pradesh	1,68,879	4,711	1,73,590	85,615	1,415	87,030	2,02,261.00	4,41,063.00	6,43,324.00
2	Assam	1,48,965	6,046	1,55,011	57,325	1,477	58,802	NA	NA	NA
3	Bihar	8,022	0	8,022	121	0	121	NA	0.00	NA
4	Chhattisgarh	8,42,725	23,949	8,66,674	3,69,368	12,337	3,81,705	7,97,685.00	12,86,669.21	20,84,354.22
5	Goa	9,372	361	9,733	0	3	3	0.00	4.35	4.35
6	Gujarat	1,82,869	6,998	1,89,867	79,614	3,484	83,098	1,17,006.91	11,42,191.96	12,59,198.87
7	Himachal Pradesh	591	68	659	0	7	7	0.00	4,670.28	4,670.28
8	Jharkhand	99,224	3,286	1,02,510	54,458	1,723	56,181	98,265.22	45,503.71	1,43,768.93
9	Karnataka	2,98,795	5,741	3,04,536	12,421	628	13,049	16,436.60	26,465.31	42,901.91
10	Kerala	36,140	1,395	37,535	24,599	NA	24,599	33,018.12	NA	33,018.12
11	Madhya Pradesh	5,74,902	39,816	6,14,718	2,11,214	27,422	2,38,636	7,92,295.50	13,02,165.93	20,94,461.44
12	Maharashtra	3,52,950	11,408	3,64,358	1,06,898	5,748	1,12,646	5,77,026.20	44,35,944.77	50,12,970.97
13	Odisha	6,21,622	13,433	6,35,055	4,03,338	5,891	4,09,229	6,03,293.56	2,84,109.67	8,87,403.23
14	Rajasthan	70,515	755	71,270	35,628		35,628	55,116.12	660.79	55,776.91
15	Tamil Nadu	18,420	3,361	21,781	0	0	0	0.00	0.00	0.00
16	Telangana	1,83,107	3,427	1,86,534	93,494	721	94,215	3,00,092.00	4,54,055.00	7,54,147.00
17	Tripura	1,93,751	277	1,94,028	1,24,541	16	1,24,557	4,34,119.45	27.07	4,34,146.52
18	Uttar Pradesh	92,520	1,124	93,644	17,712	843	18,555	18,854.46	1,20,802.06	1,39,656.53
19	Uttarakhand	182	0	182	0	0	0	0.00	0.00	0.00
20	West Bengal	1,31,962	10,119	1,42,081	44,396	805	45,201	22,065.05	1,052.84	23,117.89
	TOTAL	40,35,513	1,36,275	41,71,788	17,20,742	62,520	17,83,262	40,67,535	95,45,386	136,12,921.16